

**IIT, IIM and IISER in Tamil Nadu**

2774. SHRI D. RAJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Tamil Nadu Government has sought an Indian Institute of Technology (IIT), an IIM and an IISER;

(b) if so, the details of the demand of the State Government in this regard;

(c) whether it is also a fact that the State Government has offered land and other facilities for an IIT;

(d) whether Government have taken initial steps to examine the request of the State Government for an IIT; and

(e) if so, the steps proposed to consider this demand expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRMATI D. PURANDESWARI): (a) to (c) Yes, Sir. Government have received a letter dated 18-08-2007, from the Chief Minister of Tamil Nadu requesting *inter-alia* for setting up an Indian Institute of Technology (IIT) at Madurai, Indian Institute of Science, Education and Research (IISER) at Tiruchy and Indian Institute of Management (IIM) at Coimbatore. However, the letter does not mention land and other facilities to be offered by the State Government for establishing these Institutes.

(d) and (e) The request of the State Government to establish an IIT will be considered when the locations of new IITs to be set up in the country are decided.

**Salaries of staff in DU colleges**

2775. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the teaching and non-teaching staff of several colleges of Delhi University had not received their salaries for April, 2007 till the first week of May, 2007 as UGC had not released the grants in time;

(b) whether the matter is proposed to be investigated as to who is responsible for causing such a delay; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRMATI D. PURANDESWARI): (a) to (c) The University Grants Commission (UGC) has laid down certain conditions, such as submission of provisional utilization certificate for the previous year and submission of annual audited accounts for the last but one year for release of maintenance grant to Delhi colleges. As some of the colleges of Delhi University had not fulfilled the prescribed conditions, the UGC could not release the first instalment of maintenance grant to the defaulting colleges. The grant was, however, subsequently released and the salary was paid to the employees on 4th May, 2007.